

IN THE HIGH COURT OF BOMBAY AT GOA**LD-VC-CW-153-2020**

Sudesh Narayan Gaonkar

.... Petitioner.

Versus

Director of Mines & Geology & Ors.

.... Respondents.

Ms. Anamika Gode, Advocate for the Petitioner.

Mr. D. Pangam, Advocate General with Ms. Maria Correia, Addl.
Government Advocate for the Respondent Nos. 1 and 6.**Coram : M. S. SONAK, &****SMT. M. S. JAWALKAR, JJ.****Date : : 24th November, 2020**

P.C.:

Ms. Anamika Gode, learned Counsel for the petitioner, seeks four weeks time, to file affidavit in rejoinder. Accordingly, time as prayed for, is granted. Copies of the rejoinder, to be furnished in advance, to the learned Counsel appearing for the respondents

2. The matter is now posted for further consideration on 05.01.2021.

SMT.M.S.JAWALKAR, J.

M. S. SONAK, J.

MF/-